

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH : COURT-III

Item No.203

IB-741 /ND/2021

IN THE MATTER OF:

Hivloop Capital (P) Ltd

... FINANCIAL CREDITOR

Vs.

Radiant Castings (P) Ltd

..CORPORATE DEBTOR

SECTION

U/s 7 IBC, 2016

Order delivered on 22.4.2022

CORAM:

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

**SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the respondent : Adv. Shashwat Anand, Adv. Adya Singh

ORDER

On the request made by Ld. Counsels for the parties, the matter is adjourned by two weeks.

List on 17.5.2022.



**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**



**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**